

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.63 of 2012 & IA-126/12, IA-127/12 and IA-126/23

Dated: 6th July, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Chhattisgarh Biomass Energy Developers Association

... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s): Ms. Surbhi Sharma

Counsel for the Respondent(s): Ms. Suparna Srivastava for R-2,
Mr. M.G.Ramachandran,
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri

ORDER

On the prayer of the Learned counsel for both the parties, post the matter for hearing to 21.8.2012.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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